IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.27
C.P (IB) No.80/BB/2023

IN THE MATTER OF:

M/s. Xora Software Systems Private Limited ... Petitioner
Vs.
RoC, Karnataka ... Respondent

Order under Section 59 (7) of I & B Code, 2016

Order delivered on: 26.06.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Bhavana J Chakragiri

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. List the case on **02.07.2024**.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)

Gayathri